

NEW DELHI BENCH

(IB)-244(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2018.**

**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power
ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC Code, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:

Mr. Arun Kathpadia, Sr. Counsel with Mr. Brijesh
Kumar Tamber, Advocate for the objector.

Mr. Alok Dhir, Mr. Varsha Banerjee, Mr. Tarun Mehta,
Ms. Juhi Bhambhani, Mr. Umesh Garg, Arun Khatri,
NPS Chawla, Advocate for the RP.

ORDER

Learned Sr. counsel for the objector, a Resolution Applicant whose plan
has been rejected has addressed his arguments in part.

To come up on 20th of September, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**